

[Shri B. R. Bhagat].

(iii) a copy each of the following Notifications under section 38 of the Central Excises and Salt Act, 1944, making certain further amendments to the Central Excise Rules, 1944:—

- (a) G. S. R. No. 1150, dated the 23rd September, 1961.
- (b) G. S. R. No. 1258, dated the 14th October, 1961.
- (c) G. S. R. No. 1328, dated the 4th November, 1961.
- (d) G. S. R. No. 1421, dated the 2nd December, 1961.
- (e) G. S. R. No. 1445, dated the 9th December, 1961.
- (f) G. S. R. No. 232, dated the 24th February, 1962.
- (g) G. S. R. No. 266, dated the 3rd March, 1962.
- (h) G. S. R. No. 286, dated the 10th March, 1962.
- (i) G. S. R. No. 732, dated the 2nd June, 1962.

[Placed in Library, See No. LT-217/62].

(iv) a copy each of the following Notifications under section 38 of the Central Excises and Salt Act, 1944:—

- (a) G. S. R. No. 1123, dated the 12th September, 1961.
- (b) G. S. R. No. 1319, dated the 1st November, 1961.
- (c) G. S. R. No. 1434, dated the 1st December, 1961.
- (d) G. S. R. No. 1435, dated the 1st December, 1961.
- (e) G. S. R. No. 1436, dated the 1st December, 1961.
- (f) G. S. R. No. 1437, dated the 1st December, 1961.

- (g) G. S. R. No. 267, dated the 3rd March, 1962.

[Placed in Library, See No. LT-218/62.]

(v) a copy of the Medical and Toilet Preparations (Excise Duties) Fourth Amendment Rules, 1961 published in Notification No. G. S. R. 1398, dated the 25th November, 1961, under sub-section (4) of section 19 of the Medical and Toilet Preparations (Excise Duties) Act, 1955. [Placed in Library, See No. LT-219/62].

MINERAL CONCESSION (SECOND AMENDMENT) RULES, 1962

The Deputy Minister in the Ministry of Mines and Fuel (Shri Hajarnavis): Sir, I beg to lay on the Table a copy of the Mineral Concession (Second Amendment) Rules, 1962, published in Notification No. G. S. R. 718, dated the 26th May, 1962, under sub-section (2) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. [Placed in Library, See No. LT-220/62.]

12.13 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

MINUTES

Shri Krishnamoorthy Rao (Shimoga): Sir, I beg to lay on the Table the Minutes of the sittings (First to Third) of the Committee on Private Members' Bills and Resolutions held during the First Session.

12.13½ hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

MINUTES

Shri Man Singh P. Patel (Mehsana): Sir, I beg to lay on the Table the